

**Dated:-21.12.2010.**

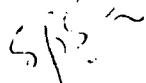
**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)**  
**Hon'ble Mr. S.P. Singh, Member (A)**

Shri Veenet Mishra holding brief for Shri Surendran P, learned counsel for applicant.

Shri S.P. Singh, learned counsel for respondents.

Learned counsel for applicant states that this OA has become infructuous.

In view of the above this O.A. is dismissed having become infructuous.

  
**Member (A)**

  
**Member (J)**

Amit

*copy of Order  
dated 21-12-2010  
R.S./msf  
21-12-2010*